

1	2	3	4	5
NGL	—	—	—	—
SKO	5001	4279	3812	4422
ATF	101	156	59	2
HSD	12852	13608	14075	7868
LDO	—	—	—	—
FO	1209	694	141	514
LSHS	—	—	—	—
Bitumen	—	—	—	—
Lubea/Greases	58	44	25	11
Others	—	—	—	—
<b>Total</b>	<b>20334</b>	<b>20265</b>	<b>19530</b>	<b>14147</b>

\*Provisional.

#### Supply of Kerosene through PDS

1022. SHRI A. GANESHAMURTHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the supply of Kerosene through Public Distribution System is erratic and thus breeding inefficiency, corruption and black-market;

(b) if so, the details thereof;

(c) the steps taken by the Government to arrest this malpractices;

(d) whether the Government propose to direct the oil companies to market kerosene freely at a non-subsidised rate fixing the price close to that of high speed diesel so as to give relief to the public; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) The annual allocation of kerosene is made by the Central Government to various States/Union Territories. Distribution of kerosene within the State and its monitoring

is the responsibility of the concerned State Govt. The district-wise allocation within the State, the quantity of kerosene to be allocated to the ration card-holders and the retail selling price are fixed by the State Government authorities. State/UTs have been advised by the Central Govt. to streamline the distribution of kerosene in order to prevent its diversion and to ensure its distribution to the right people at the prescribed price. The oil cos. have introduced a system of inspection of retailers through its offices on regular basis. To prevent diversion of PDS kerosene, the oil companies are supply blue dyed kerosene. Furfural doping of kerosene is done at depots/terminals of oil companies. The Govt. has formulated a scheme for allotment of SKO dealerships for unemployed persons in Block Headquarters for sale of kerosene at non-subsidized rate.

It has been decided by Govt. to reduce subsidy on kerosene in phases, in accordance with its Resolution of 21 November, 1997.

#### **Natural Gas to Power and Fertiliser Plants**

1023. SHRI TEJVEER SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the requirement and demand of natural gas in the country for the fertilizer and power plants, State-wise and plant-wise;

(b) the total demand for natural gas in various power and fertilizer plants in U.P. and Maharashtra and the extent to which demand has been met; and

(c) the steps taken by the Government to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) The demand for natural gas has been assessed only Region-wise by an Export Group constituted by the Government, and the same is in the order of 30 Million Metric Standard Cubic Metres Per Day (MMSCMD) and 72 MMSCMD for

the Fertilizer and Power sector, respectively by the year 2004-05. Details are as below:—

(In MMSCMD)		
Region	Power	Fertilizer
Northern	28.85	17.18
Western	26.10	9.19
Southern	17.06	3.52

(b) The present allocations and supply of natural gas for the Power and Fertilizer sectors in U.P. and Maharashtra are as follows:—

(In MMSCMD)		
	Allocation	Supply
<i>U.P.</i>		
Power	5.12	5.02
Fertilizer	8.80	7.80
<i>Maharashtra</i>		
Power	6.00	4.70
Fertilizer	6.19	5.01

(c) The steps taken by the Government to meet the demand of natural gas are as under:—

- (i) developing the discovered fields for optimum production;
- (ii) augmentation of production, and reviewing & optimising the inputs of gas producing fields;
- (iii) accretion of reserves through continuous exploration and putting the new discoveries on production;